

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013 Pt./ 206 /A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,

Sri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 20th May, 2020.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ/DH/I-1/2020/1152/Estt date 19.05.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f. the late afternoon of 22.05.2020 till the evening of 25.05.2020, subject to adherence to lockdown rules. The Civil Judge & Assistant Sessions Judge, Dima Hasao, Haflong and in her absence the next senior most Judicial officer at the ^{at} station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013 Pt./ 2062 /A, dated 20.5.2020

Copy to:

1. The Project Manager, Gauhati High Court.

sd/-
20/5/2020
JT. REGISTRAR (VIGILANCE)

sd/-